

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING THROUGH VIDEO CONFERENCING (SEPTEMBER, 2021)****Hearing Officer : Dr. Pawan Kumar Pandey, Deputy Registrar****Date: 06/09/2021**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	215419	1356046	D. SEN & CO VS ARJUN T. BHAGAT & CO
2	822154	1974581	LEXMOTION VS KHAITAN & CO
3	241957	1366350	D. SEN & CO VS DELHI REGISTRATION SERVICE
4	229848	1381999	KOLKATA TRADE MARK SERVICE VS Y.J.TRIVEDI & COMPANY
5	709616	1050142	D. SEN & CO VS S. M. GUPTA & CO.

**Date: 07/09/2021**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	796334	1940745	BUREAU OF PATENTS AND TRADE MARKS VS V.A. ASSOCIATES
2	911305	3586668	GLOW WELL VS VISHESH AND ASSOCIATES
3	202052	1315024	KOLKATA TRADE MARK SERVICE VS UNION TRADE MARK COMPANY

4	246193	1391800	TRADE MARK REGISTRATION BUREAU vs RNA, IP ATTORNEYS
5	711961	1036668	D. SEN & CO vs DELHI REGISTRATION SERVICES

Date: 08/09/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	850431	2376349	SKYLINE vs AJAY SAHNI
2	853082	2376350	SKYLINE vs THE ACME COMPANY
3	826382	2450084	SHUKLA TRADE MARK COMPANY vs THE BUSINESS CYTALYST
4	839129	2690151	BINAPANI DAN, ADVOCATE vs M/S. V.A. ASSOCIATES
5	891843	2652615	CHAKRABORTY & ASSOCIATES vs G.S. RIJHWANI & CO

Date: 09/09/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	884916	3380222	LEXMOTION vs ANAND AND ANAND
2	830375	2375130	TRADE MARK REGISTRATION BUREAU vs FATEHCHAND C. SHAH & CO

3	796540	1968767	DE PENNING & DE PENNING VS ADITYA & ASSOCIATES
4	833772	2490141	GLOW WELL VS KOLKATA TRADE MARK SERVICE
5	852084	1880301	D. P. AHUJA & CO VS G.S. RIHWANI & CO.

13/09/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	883771	3281298	GOLDFINN TECHNOLOGIES VS THE ACME COMPANY
2	809775	1901044	DASWANI & DASWANI VS LALL & SETHI
3	166711	1085425	KOLKATA TRADE MARK SERVICE VS CADILA PHARMACEUTICAL LTD
4	166593	1162306	D. SEN & CO VS LALL LAHIRI AND SALHOTRA
5	223371	1111728	KOLKATA TRADE MARK SERVICE VS M.P.MIRCHANDANI & CO

14/09/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	231379	1369247	DASWANI & DASWANI VS ADITYA & ASSOCIATES

2	229436	1045901	S.MAJUMDAR & CO VS ARORA REGISTRATION SERVICE
3	178443	1160646	TRADE MARK REGISTRATION BUREAU VS ASHOKA & CO
4	172597	1124372	C.J. ASSOCIATES VS COMPANY SECRETARY
5	209531	1140623	S.MAJUMDAR & CO VS ASHOKA TRADE MARKS CO
15/09/2021			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	823845	1845288	MKC & ASSOCIATES VS K & S PARTNERS
2	718509	1452243	AJANTA HANDLOOM HOUSE VS JASRAJ LEGAL
3	868164	2813574	S. MAJUMDAR & CO VS WORLDWIDE INTELLEC
4	233730	1313456	INTERNATIONAL TRADE MARKS BUREAU VS MAN MOHAN SINGH ASSOCIATES
5	731308	1545557	CHAKRABORTY & ASSOCIATES VS SUBRAMANIAM & ASSOCIATES
16/09/2021			

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	796883	1797464	S. MAJUMDAR & CO VS Khaitan & Co.
2	795113	1787146	D. SEN & CO. VS M. P. MIRCHANDANI & CO
3	770745	1791520	K.K. MODAK, ADVOCATE VS D K LALWANI & CO
4	724541	1501975	DASWANI & DASWANI VS LALL LAHIRI AND SALHOTRA
5	715669	1448507	DASWANI & DASWANI VS TRADESAFE
6	723188	966507	IDEAL TRADE MARK SERVICES VS G.RAMJI, ADVOCATE
7	761345	1584419	GOODWILL REGISTRATION SERVICE VS S. MAJUMDAR & CO
<b>20/09/2021</b>			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	852083	1880301	D. P. AHUJA & CO VS G.S. RIJHWANI & CO.
2	721674	1483978	DASWANI & DASWANI VS LALI ADVOCATES
3	721241	1480993	DASWANI & DASWANI VS INTTL ADVOCARE

4	750025	1651660	CHAKRABORTY & ASSOCIATES VS G.V.S. JAGANNADHA RAO,ADVOCATE
5	716365	1470416	DEBI PRASAD DAN VS DELHI REGISTRATION SERVICES
6	773894	1683768	SKYLINE VS KHAITAN & CO
7	785605	2020845	C. J. ASSOCIATES VS DEPENNING & DEPENNING
21/09/2021			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	715190	1426046	C. J. ASSOCIATES vs DE PENNING & DE PENNING
2	715686	1442875	D. SEN & CO. vs SHUKLA TRADE MARK COMPANY
3	720618	1509156	SHUKLA TRADE MARK COMPANY vs R.K. DEWAN & CO
4	797867	1818782	D. SEN & CO vs KRISHNA & SAURASTRI
5	747091	1633394	L.S. DAVAR & CO vs RAHUL RAJPUT
6	793521	1853190	KHARAGPUR TRADE MARK BUREAU VS D.P. AHUJA & CO

7	809959	1779381	MITRA & ASSOCIATES VS V.A. ASSOCIATES
<b>22/09/2021</b>			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	741085	1690734	DE PENNING & DE PENNING VS ARJUN T. BHAGAT & CO
2	754537	1743669	DE PENNING & DE PENNING VS DELHI REGISTRATION SERVICES
3	763999	1763300	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES
4	726323	1512376	ABHISHEK MARKETING VS Y. J. TRIVEDI & CO
5	757901	1719072	SHUKLA TRADE MARK COMPANY VS THE ACME COMPANY
6	742630	1578656	SHUKLA TRADE MARK COMPANY VS SKYLINE
7	738803	1628840	KHAITAN & CO LLP VS DELHI REGISTRATION SERVICES
8	259580	651615	CHAKRABORTY & ASSOCIATES VS LALL LAHIRI AND SALHOTRA
<b>23/09/2021</b>			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME

1	716054	1490098	DASWANI & DASWANI VS R.K. DEWAN & CO
2	819573	1782931	SKYLINE VS TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
3	769656	1874450	ANAND AND ANAND VS TRADE MARK REGISTRATION BUREAU
4	720052	1447336	GOODWILL REGISTRATION SERVICE VS AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO
5	759070	1614942	S.S. DATTA & ASSOCIATES VS LALJI ADVOCATES
6	814060	1691305	NEOLEGAL ASSOCIATES VS HETAL SHAH & ASSOCIATES
7	746529	1593702	D. SEN & CO VS CHANDRAKANT M JOSHI
8	920809	3639658	KOLKATA TRADE MARK SERVICE VS CHAKRABORTY & ASSOCIATES